

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 763/93

W.M.A.No. 475/93 (to add Addl. Applicants)

Date of Order: 8-7-93.

Between:

1. R. Posanna Goud
2. C. Sumitra.
3. P. Sathyanarayana
4. J. Chakreshwar.

Applicants.

and

1. Union of India, rep. by its Secretary, Defence, Central Secretariat Buildings, New Delhi.
2. The General Manager, Ordnance Factory, Ministry of Defence, Yeddu-mailaram, Medak Dist.
3. The Deputy General Manager, Administration, Ordnance Factory, Ministry of Defence, Yeddu-mailaram, Medak Dist.

Respondents.

For the Applicants: Mr. P. Venugopal, Advocate

For the Respondents: Mr. N. V. Raghava Reddy, Addl. CGSC.

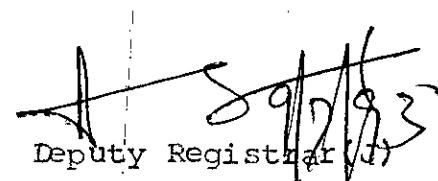
CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE CHAIRMAN  
AND

The Tribunal made the following:

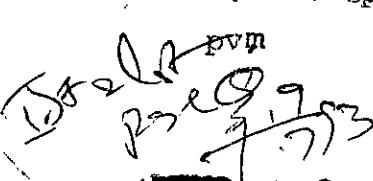
M.A. 475/93 is allowed.

Notice before admission. The Trade Test that is going to be conducted to the candidates as per the list referred in proceeding dt. 28.6.93 of G.M. will be subject to the result of this O.A. Post on 15-7-93 for consideration in regard to interim order.

  
Deputy Registrar

To

1. The Secretary, Union of India, Defence, Central Secretariat Buildings, New Delhi.
2. The General Manager, Ordnance Factory, Ministry of Defence, Yeddu-mailaram, Medak Dist.
3. The Deputy General Manager, Administration, Ordnance Factory, Ministry of Defence, Yeddu-mailaram, Medak Dist.
4. 140-Frederghast Road, Bencote 1-7-84, Shums Manzil.
5. One copy to Mr. N. V. Raghava Reddy, Addl. CGSC.CAT. yd.
6. One spare copy.

  
PVM

15-7-93

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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RA  
VICE CHAIRMAN  
AND

THE HON'BLE MR. A. B. GORTY : MEMBER (AD)  
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (J)  
AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated : 8 - 7 - 1993

ORDER/JUDGMENT

M.A. /R.A. /C.A. NO. 475/93

in

O.A. NO. 763/93

W.P.

Admitted and Interim directions  
issued

Allowed post on 15/7/93

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/ Ordered

No order as to costs.

pvm

